

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5916
ANSWERED ON:02.05.2013
EVENING COURTS
Gaddigoudar Shri P.C.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether evening courts in Karnataka and other states have worked successfully and Government proposes to extend the same to all States and if so, the details thereof;
- (b) whether proper infrastructure is available for proper functioning of these courts and if so, the details thereof; and
- (c) the funds allocation and utilization in this regard by the Union Government for the last two years and the current year, State/UT-wise?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) to (c): On the recommendation of Thirteenth Finance Commission (FC-XIII), Government has allocated Rs. 2500 Crores for a period of five years (2010-15.) to State Governments including Government of Karnataka for morning/evening/shift/special judicial magistrate courts using the existing infrastructure to try petty cases and, thus, clear the backlog of cases and relieve pressure on judicial time. As per the information received from the State Governments, 1145 morning/evening/shift/special judicial magistrate courts have been setup in the country. As per the information given by the High Court of Karnataka no evening courts have been established in the Karnataka State.

Details of the funds released under Thirteenth Finance Commission for morning/evening/ shift/special judicial magistrate courts to States during the last three years as well as their utilization in last three years are at Annex- I & II . Main reasons for lower utilisation of funds are:

- i. resistance to such courts from the Bar associations;
- ii. geographical and local constraints, particularly in North-Eastern and other States; and
- iii. non-availability of retired Judicial officers of appropriate status for manning these courts

Annex - I

Details of release of funds to States for Setting up of morning/evening/shift/special judicial magistrate courts

(Rs. in Crores)

Sl. No.	State	Total Allocation	Released 2010-11	Released 2011-12	Released 2012-13
1	Andhra Pradesh	145.18	29.04	14.52	
2	Arunachal Pradesh	53.15	10.63		
3	Assam	45.31	9.06		
4	Bihar	214.32	42.86	21.43	
5	Chhattisgarh	54.56	10.91		
6	Goa	7.68	1.54		
7	Gujarat	161.17	32.23	16.12	
8	Haryana	61.61	1	2.32	6.16
9	Himachal	19.75	3.95	1.98	1.98
10	Jammu & Kashmir	32.61	6.52	3.26	
11	Jharkhand	82.62	16.52		
12	Karnataka	136.71	27.34	13.67	
13	Kerala	67.42	13.4	8	6.74
14	Madhya Pradesh	204.9	140.9	8	20.49
15	Maharashtra	297.57	59.51	29.76	
16	Manipur	5.33	1.07		
17	Meghalaya	1.57	0.31		
18	Mizoram	6.27	1.25	0.63	
19	Nagaland	4.23	0.85		
20	Orissa	83.25	16.65	8.33	
21	Punjab	54.25	10.85	5.43	

22 Rajasthan	129.34	25.87	12.93
23 Sikkim	2.04	0.41	
24 Tamil Nadu	123.54	24.71	
25 Tripura	12.54	2.51	1.25
26 Uttar Pradesh	340.84	68.17	34.08
27 Uttarakhand	42.8	8.56	4.28
28 West Bengal	109.43	21.89	10.94
All States Total	2500.00	500.00	181.66 32.31

Annex-II

Details of Utilization of funds to States for Setting up of morning/evening/shift/special judicial magistrate courts

(Rs.in Crores)

Sl. State Total Released Utilization Utilization Utilization

No. till date 2010-11 2011-12 2012-13

1 Andhra Pradesh	43.55	-	-	-
2 Arunachal Pradesh	10.63	-	-	-
3 Assam	9.06	0.08	-	-
4 Bihar	64.3	0.01	-	-
5 Chhattisgarh	10.91	-	-	-
6 Goa	1.54	-	-	-
7 Gujarat	48.35	-	-	-
8 Haryana	18.48	0.15	0.75	0.48
9 Himachal	7.9	-	0.03	-
10 Jammu & Kashmir	9.78	-	-	-
11 Jharkhand	16.52	-	-	-
12 Karnataka	41.01	-	-	-
13 Kerala	20.23	0.00	0.29	-
14 Madhya Pradesh	61.47	-	-	-
15 Maharashtra	89.27	2.70	5.24	2.19
16 Manipur	1.07	1.07	0.06	
17 Meghalaya	0.31	-	-	-
18 Mizoram	1.88	-	-	-
19 Nagaland	0.85	-	-	-
20 Orissa	24.98	0.85	-	-
21 Punjab	16.28	0.15	-	-
22 Rajasthan	38.8	-	-	-
23 Sikkim	0.41	-	-	-
24 Tamil Nadu	24.71	0.05	0.09	0.40
25 Tripura	3.76	0.11	0.05	0.02
26 Uttar Pradesh	102.25	-	-	-
27 Uttarakhand	12.84	-	0.15	-
28 West Bengal	32.83	-	-	-
All States Total	713.97	5.17	6.66	3.10

- Indicates information not received from the States.